

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1542  
ANSWERED ON:27.11.2002  
MATCH FIXING  
PRABHA RAU;VILAS BABURAO MUTTEMWAR

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether attention of the Government have been drawn to the news item captioned `match fixing charges on Pakistan again` appearing in the Times of India dated September 16, 2002;
- (b) if so, the facts of the matter reported therein;
- (c) whether any enquiry has been held about the involvement of Indian players in the alleged incidents of match fixing; and
- (d) if so, the results of the enquiry held in the matter?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS(SHRI PON. RADHAKIRISHNAN)

(a) to (d): The news item captioned `match fixing charges on Pakistan again`, appearing in the Times of India dated September 16, 2002, concerns match-fixing and ball tampering charges against Pakistan cricketers. The news item does not indicate involvement of any Indian cricketer. As such no enquiry is required in this regard. However, on the issue of match-fixing and related malpractices, CBI has conducted an inquiry and submitted its report which has been laid in the House.